

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO.4952
ANSWERED ON 23.07.2019

MONITORING OF WORK DONE BY THE PANCHAYATS

4952. DR. MANOJ RAJORIA:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has been effectively monitoring and supervising the physical progress of works being undertaken by the Panchayats;
- (b) if so, the details thereof along with the number of reported instances of misuse of Government funds;
- (c) whether the Government is able to suitably cater to the needs of the Panchayati Raj institutions; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a)&(b) Yes Sir.High Level Monitoring Committees are constituted by State Governments to monitor and carry out concurrent evaluation of the Panchayats receiving the grants of the Fourteenth Finance Commission (FFC). Coordination Committee has also been constituted by the Ministry of Panchayati Raj (MoPR) for monitoring the progress of expenditure of the FFC grants by the Panchayats. Monitoring of the physical progress of works is done through an Information Technology application of MoPR; ActionSoft portal/mActionSoft app is being used to upload the geo-tagged photographs of assets created out of FFC funds. Panchayats being a State subject, all reported instances of misuse of Government funds at the Panchayats are being duly forwarded to the respective State Governments for necessary follow up action.

(c)& (d)Under FFC grant, amount of Rs. 2,00,292.20 crore have been devolved to the Gram Panchayats constituted under Part IX of the Constitution in 26 States for delivering basic service needs including water supply, sanitation including septic management, sewerage and solid waste management, storm water drainage, maintenance of community assets, maintenance of roads, footpaths and street-lighting, and burial and cremation grounds, and any other basic service within the functions assigned to them under relevant legislations.The State-wise status of allocation and release of FFC grants is given at **Annexure**.

Annexure

Annexure referred to in reply to parts (c) & (d) of the Lok Sabha Unstarred Question No 4952 answered on 23.07.2019 regarding Monitoring of Work done by the Panchayats.

State-wise status of allocation and release of Fourteenth Finance Commission Grants for Gram Panchayats

(As on 17.07.2019)

(Rs in crore)

Sl. No.	State	2015-16		2016-17		2017-18		2018-19		2019-20	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	934.34	928.41	1463.45	1454.05	1686.85	1675.88	1947.32	858.99	2622.13	
2	Arunachal Pradesh	88.52	88.52	138.66	138.45	159.82	70.57	184.49		248.44	
3	Assam	584.80	584.80	915.98	915.98	1055.80	467.80	1218.82		1641.19	
4	Bihar	2269.18	2269.18	3554.23	3142.08	4096.80	3630.39	4729.38	4199.71	6368.25	
5	Chhattisgarh	566.18	566.18	886.82	886.82	1022.18	1022.18	1180.02	1047.86	1588.94	
6	Goa	14.44	14.44	22.62	22.62	26.07	23.10	30.10		40.53	
7	Gujarat	932.25	932.25	1460.18	1460.18	1683.08	1683.08	1942.96	1725.36	2616.26	1165.665
8	Haryana	419.28	419.28	656.72	656.72	756.98	756.98	873.86	775.99	1176.68	524.265
9	Himachal Pradesh	195.39	195.39	306.05	306.05	352.76	312.60	407.24	361.63	548.36	244.32
10	Jammu & Kashmir	373.96	367.72	585.73	474.41	675.15	470.97	779.40		1049.49	
11	Jharkhand	652.83	652.83	1022.53	1022.53	1178.63	1044.45	1360.62	1208.24	1832.12	
12	Karnataka	1002.85	972.36	1570.77	1547.66	1810.55	1784.26	2090.10	1841.54	2814.39	1251.857
13	Kerala	433.76	433.76	679.40	679.39	783.12	693.96	904.03	802.78	1217.30	542.365
14	Madhya Pradesh	1463.61	1463.61	2292.46	2292.46	2642.40	2341.57	3050.41	2708.78	4107.48	1830.07
15	Maharashtra	1623.32	1623.32	2542.61	2542.61	2930.76	2597.10	3383.28	3004.37	4555.70	
16	Manipur	22.25	22.25	34.84	34.84	40.16	40.16	46.36	20.59	62.43	
17	Odisha	955.52	955.52	1496.64	1496.64	1725.11	1528.71	1991.48	1768.44	2681.59	1194.77
18	Punjab	441.70	441.70	691.84	386.04	797.45		920.58		1239.58	
19	Rajasthan	1471.95	1471.95	2305.52	2305.52	2657.47	2657.47	3067.80	2724.22	4130.90	1840.505
20	Sikkim	16.03	16.04	25.11	25.11	28.95	28.95	33.41	29.67	44.99	
21	Tamil Nadu	947.65	947.65	1484.31	1484.31	1710.90	1516.12	1975.07	876.93	2659.50	
22	Telangana	580.34	580.34	908.99	908.99	1047.75	928.47	1209.53	1071.59	1628.68	
23	Tripura	36.24	36.24	56.76	56.76	65.43	65.43	75.53	67.07	101.71	45.315
24	Uttar Pradesh	3862.60	3852.60	6050.02	6034.33	6973.57	6179.65	8050.34	7148.74	10840.04	4829.735
25	Uttarakhand	203.26	203.26	318.37	318.37	366.97	325.19	423.64	376.19	570.44	254.155
26	West Bengal	1532.21	1470.86	2399.91	2319.48	2766.26	2369.18	3193.39	2740.69	4300.01	1851.625
	Total	21624.46	21510.46	33870.52	32912.4	39040.97	34214.22	45069.16	35359.38	60687.13	15574.647